

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Friday the 18<sup>th</sup> day of August 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 259/2023 For Stay IA No. 818/2023	Vijay Kumar Garg Vs Deputy Commissioner of Customs & 2 Ors.	Ms. Anbarasi Rajendran	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 266/2023 For Condone Delay IA No. 829/2023	APS Hydro Private Limited Vs SRK Constructions and Projects Pvt Ltd	Mr. Vinay Kumar Jain	
3	Comp App (AT) (CH) (Ins) No. 267/2023 For Condone Delay IA No. 830/2023 For Stay IA No. 831/2023	Ravindranath Narayana Rao Vs Sunil Ferro and Energy Pvt. Ltd.	Mr. S Vedhavel	
4	Comp App (AT) (CH) (Ins) No. 269/2023 For Directions IA No. 835/2023	The Federal Bank Ltd. Vs Ruben George Joseph, The Liquidator Platino Classic Motors Pvt. Ltd.	Ms. Deepika Harigovind	
5	Comp App (AT) (CH) No. 58/2023 For Condone Delay IA No. 687/2023 For Exemption IA No. 685/2023 Leave to file IA No. 686/2023	Comissioner of Customs (Preventative) Vs Thiru Arooran Sugars Ltd. & 2 Ors.	Mr. SR Sundar	
6	Comp App (AT) (CH) No. 59/2023	kaniyamaparambil Madhavan Babu & Anr. Vs Rajesh Kurup G	Ms. S Shanmitha	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 326/2022 For Exemption IA No 700/2022 Leave to file IA No.701/2022	The Ramaraju Surgical Cotton Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors.  <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
8	Comp App (AT) (CH) (Ins) No 327/2022 For Exemption IA No. 702/2022 Leave to file IA No. 703/2022	The Rajapalayam Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors.  <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
9	Comp App (AT) (CH) (Ins) No. 328/2022 For Exemption IA No. 704/2022 Leave to file IA No. 705/2022	Sandhya Spinning Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
10	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors	Mr. S Sathiyarayanan	Mr. S Kumaran- R2 & R3 Mr. Venkata Sivakumar- R4

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No.399/2022 For Exemption IA No. 951/2022 For Stay IA No. 952/2022 Leave to file IA No. 953/2022	T. Raviprasad Vs SCL Infratech Ltd. & Anr.  <b>WITH</b>	Mr. Zain A Khan	Mr. Bikki Ravendra Babu & Ms. R Moneshaa- R2
12	Comp App (AT) (CH) (Ins) No.400/2022 Leave to file IA No. 957/2022 For Exemption IA No. 958/2022 For Stay IA No. 959/2022	Damavarapu Srinivas Vs M/s VR Constructions & Anr	Mr. Kumar Anurag Singh	Mr. Bikki Ravendra Babu & Ms. R Moneshaa - R1
13	Comp App (AT) (CH) (Ins) No. 51/2023 For Stay	Join UP Corporation Vs Mr. R. Sugumaran & 3 Ors	Mr. Sandeep Bhuraria	Mr. V John Acquinas- R2, R3 Mr. R Sugumaran, RP

	IA No. 175/2023 Leave to file IA No. 176/2023 For Exemption IA No. 177 & 178/2023 For Directions IA No. 413/2023			
14	Comp App (AT) (CH) (Ins) No. 121/2022 For Stay IA No. 285/2022	Dr. K.V. Rao Vs PP Bafna Ventures Pvt Ltd & Anr	Mr. NP Vijay Kumar	Ms. Anitha Krishnamurthy- R1
15	Comp App (AT) (CH) No.39/2021 For Stay IA No. 537/2021 For Exemption IA No. 538/2021 For Intervention IA No. 899/2022	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr.  <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Perikal K.Arjun-R2 Mr. Joseph Pookkat- R3
16	Comp App (AT) (CH) No. 40/2021 For Exemption IA No. 540/2021 For Stay IA No. 539/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr.  <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Perikal K.Arjun-R2 Mr. Joseph Pookkat
17	Comp App (AT) (CH) No. 41/2021 For Exemption IA No. 542/2021 For Stay IA No. 541/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd.	Mr. Avinash Krishnan Ravi	Mr. Perikal K.Arjun-R2 Mr. Joseph Pookkat-
18	Comp App (AT) (CH) (Ins) No. 58/2022 For Stay IA No. 116/2022 For Exemption IA No.118/2022 Leave to file IA No. 566/2022	Ashique Ponnampambath Vs BMW India Pvt Ltd & Anr.  <b>WITH</b>	Mr. S Eshwar	Mr. Diwakar Maheshwari- R1
19	Comp App (AT) (CH) (Ins) No. 4/2023 Leave to file IA No. 8/2023 For Stay IA No. 7/2023	Ashique Ponnampambath Vs Reuben Joseph	Mr. S Eshwar	Mr. Sharath Chandran
20	TA No. 154/2021 (Comp App (AT) (Ins) No. 557/2019)	Mr. M Mohamed Fahrudeen Vs Mr. Vasudevan & 2 Ors	Mr. S. Gopinathan	Mr. K. Moorthy

21	Comp App (AT) (CH) (Ins) No.40/2022 For Stay IA No. 80/2022 For Condone Delay IA No. 81/2022 To Adv. Hg. IA No. 115/2023	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors	Ms. Shweta Mahajan	Ms. Lakshmi Menon
22	Comp App (AT) (CH) (Ins) No. 65/2023 For Stay IA No. 239/2023	IFCI Ltd. Vs IVRCL Indore Gujarat Tollways Ltd.	Mr. B Giridhar	Mr. Thriyambak J Kannan

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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